

**ORDER**

Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to make the posting/transfer of the officer of Delhi Higher Judicial Service as under with effect from 01.10.2015:-

Sl. No.	Name of the Officer	From	To	Remarks
1.	Ms. R. Kiran Nath	Officer on Special Duty (Judicial), Delhi High Court (in diverted capacity)	District & Sessions Judge, South-East, Saket	In the Court of Mr. M.K. Gupta (retiring on 30.09.2015)

*M*  
30.9.15  
OIC (5)

BY ORDER OF THE COURT

*(Signature)*  
**(CHANDER SHEKHAR)**  
REGISTRAR (VIGILANCE)

Endst.No. 5232-5275 DHC/Guz./G-1/VI.E.2(a)/2015

Dated, the 30<sup>th</sup> September, 2015

Copy forwarded for information and necessary action to :-

1. The District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
2. The District & Sessions Judge, South-East, Saket Courts Complex, New Delhi.
3. The District & Sessions Judge, South, Saket Courts Complex, New Delhi.
4. The District & Sessions Judge, North-West, Rohini Courts Complex, New Delhi.
5. The District & Sessions Judge, South-West, Dwarka Courts Complex, New Delhi.
6. The District & Sessions Judge, East, Karkardooma Courts Complex, Delhi.
7. The District & Sessions Judge, Shuhdara, Karkardooma Courts Complex, Delhi.
8. The District & Sessions Judge, New Delhi, Patiala House Courts, New Delhi.
9. The District & Sessions Judge, North, Rohini Courts Complex, New Delhi.
10. The District & Sessions Judge, West, Tis Hazari Courts, Delhi.
11. The District & Sessions Judge, North-East, Karkardooma Courts Complex, Delhi.
12. The Principal Judge, Family Courts (11Q), Dwarka Courts Complex, Dwarka, New Delhi.
13. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
14. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
15. The Director (Administration), Delhi Judicial Academy, Karkardooma Courts, Delhi.
16. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi.
17. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi.
18. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi.
19. The Secretary (Labour), Govt. of NCT of Delhi, Sharnath Marg, Delhi.
20. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, Delhi-03.
21. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
22. The Director General, Narcotics Control Bureau, West Block, I Wing-5, R.K.Puram, New Delhi.
23. The Commissioner of Police, Police Headquarters, New Delhi.
24. The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
25. The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
26. The Commissioner, East Delhi Municipal Corpn. Udyog Sadan, Patparganj Ind. Area, Delhi-92.
27. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
28. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court.
29. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
30. The AR-cum-P.A. to Registrar General, Delhi High Court.
31. All Registrars, Delhi High Court, New Delhi.
32. The Joint Registrar (Vigilance), Delhi High Court, New Delhi.

OFFICE OF THE DISTRICT & SESSION JUDGE, SOUTH-EAST DISTRICT, SAKET COURTS COMPLEX, NEW DELHI.  
No. Judl./F.64/Posting&Transfer/SE/Saket/2015/ 11084-1113 Dated, New Delhi: 30/09/15

Copy forwarded for information and necessary action to:

1. The Judge In-Charge, Mediation Centre, Saket Court, New Delhi.
2. All Judicial Officers of South East District, Saket Courts, New Delhi.
3. The Chief Metropolitan Magistrate/ Addl. Chief Metropolitan Magistrate, South East, Saket Courts Complex, New Delhi.
4. The Senior Civil Judge-cum-ARC, South-East District, Saket, N.D.
5. The JSCC/ASCJ/GJ, South East, Saket Courts Complex, New Delhi.
6. The Administrative Civil Judge South East, Saket Courts Complex, New Delhi.
7. Sh. Lovleen, Secretary, DLSA, South East, Saket Courts Complex, New Delhi.
8. The AO (Judl./)Branch Incharge of all branches of South-East District, New Delhi.
9. The AO (Judl./)In-charge Pool Car Section, Saket Courts, New Delhi.
10. The AAO, Accounts Branch, Saket Courts, New Delhi.
11. PIO, Saket Court, New Delhi
12. PRO, Saket Court, New Delhi
13. Care Taking Branch, Saket Courts, New Delhi.
14. Reader. to Ld. District & Sessions Judge, South East, Saket Courts Complex, New Delhi.
15. Telephone Operator, Librarian, and Reception Office, Saket Courts New Delhi.
16. Secretary Bar Association, Saket Court, New Delhi.

*30/9/15*